

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 22**

**C.P. (IB)/186(MB)2024**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 18.06.2024**

**NAME OF THE PARTIES:      MR. RAJENDER KEDIA V/s NIRAV**  
**METALS PRIVATE LIMITED**

**Under Section 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

1. Mr. Rohit Gupta for the Petitioner is present and Mr. Nausher Kohli for the Respondent is also present.
2. Heard both the Counsels. The copy of reply is not available to the Bench.
3. The Counsel undertakes to provide the same on next day of hearing.
4. List this matter on **21.06.2024** for further consideration.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**